

family members of the deceased farmers. Of this ₹ 1.50 lakh is one time settlement to wipe off loans/liabilities and ₹ 3.50 lakh towards rehabilitation of the family members.

- The Government of Telangana provides *ex-gratia* relief of ₹ 5.00 lakh to the family of the deceased farmer towards rehabilitation and ₹ 1.00 lakh as a one time settlement to wipe off all the liabilities of the family.
- In Karnataka an amount of ₹ 5.00 lakh relief is provided to the family w.e.f. 1.4.2015. The children of the deceased get free education up to post graduation including hostel facility.

The Government is supporting implementation of District Mental Health Programme (DMHP) under the National Mental Health Programme (NMHP) in 517 districts of the country for detection, management and treatment of mental disorders/illness. The DMHP has been restructured to include additional components like suicide prevention services, work place stress management, life skills training and counseling in schools and colleges. Support is also provided for Central/State Mental Health Authorities, Research and Training and for Information, Education and Communication (IEC) activities.

Allocation of funds for RKVY

1646. PROF. M. V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the quantum of funds allocated to Rashtriya Krishi Vikas Yojana (RKVY) and the expenditure incurred during last five years, year-wise;

(b) the quantum of funds released to the States under RKVY during the said period, year-wise and the funding pattern between States and Centre for the same;

(c) whether Government has undertaken an assessment of demands from States under the scheme;

(d) if so, the details thereof, specifying funds requested, State-wise; and

(e) the reasons for reducing the allocation from Revised Estimates of 2017-18 to Budget Estimates of 2018-19?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The year-wise budget provision for Rashtriya Krishi Vikas Yojana (RKVY) and expenditure incurred during the last five years is given as under:—

(₹ in crore)

Year	BE	RE	Expenditure
2012-13	9217.00	8400.00	8400.00
2013-14	9954.00	7089.00	7052.51
2014-15	9954.00	8444.00	8443.20
2015-16	4500.00	3900.00	3942.38
2016-17	5400.00	3550.00	3892.04

(b) 100% funding was provided to the States/UTs under RKVY by the Central Government as grant till the end of financial year 2014-15. Thereafter, funds have been provided in the ratio of 60:40 between Centre and States (90:10 for eight North-Eastern and three Himalayan States and 100% funding for UTs). The year-wise details of State-wise fund allocation and release to the States under the scheme during last five years is given in the Statement (*See below*).

(c) to (e) The year-wise inter-State allocation of funds under the scheme is decided on the basis of parameters specified in the scheme guidelines. Hence, there is no provision under the scheme to increase allocation to any State as per their demand. The Budget Estimate (BE) for the scheme for 2018-19 is ₹ 3100 crore which is more than the Revised Estimate (RE) of ₹ 3050 crore for 2017-18.

Statement

Statement showing allocation and release of funds to the States/UTs under RKVY during Twelfth Plan

(₹ in crore)

Sl.No.	States/UTs	Allocation	Release
2012-13			
1.	Andhra Pradesh	601.98	577.79
2.	Arunachal Pradesh	40.31	24.94
3.	Assam	399.57	399.57
4.	Bihar	724.01	700.20
5.	Chhattisgarh	581.12	571.22
6.	Goa	62.43	35.27
7.	Gujarat	586.87	610.87
8.	Haryana	199.49	179.88
9.	Himachal Pradesh	73.48	59.27

Sl.No.	States/UTs	Allocation	Release
10.	Jammu and Kashmir	112.08	103.22
11.	Jharkhand	241.55	219.38
12.	Karnataka	586.52	549.15
13.	Kerala	282.26	253.03
14.	Madhya Pradesh	448.13	448.13
15.	Maharashtra	1025.81	1050.81
16.	Manipur	52.94	47.97
17.	Meghalaya	105.34	22.68
18.	Mizoram	200.91	184.73
19.	Nagaland	85.75	85.75
20.	Odisha	503.10	468.28
21.	Punjab	146.93	86.83
22.	Rajasthan	363.09	348.18
23.	Sikkim	29.47	15.21
24.	Tamil Nadu	659.68	613.27
25.	Telangana	-	-
26.	Tripura	56.43	56.43
27.	Uttar Pradesh	432.26	294.52
28.	Uttarakhand	44.36	8.21
29.	West Bengal	464.81	374.58
	TOTAL (STATES)	9110.68	8389.37
30.	Delhi		
31.	Puducherry		
32.	Andaman and Nicobar Islands		
33.	Chandigarh	Done by MHA	
34.	Dadra and Nagar Haveli		
35.	Daman and Diu		
36.	Lakshadweep		
	GRAND TOTAL	9217.00	8389.37

Sl.No.	States/UTs	Allocation	Release
2013-14			
1.	Andhra Pradesh	483.23	456.87
2.	Arunachal Pradesh	33.04	33.04
3.	Assam	440.03	218.87
4.	Bihar	527.67	254.26
5.	Chhattisgarh	407.63	233.82
6.	Goa	21.91	10.43
7.	Gujarat	557.04	476.89
8.	Haryana	318.57	159.29
9.	Himachal Pradesh	77.40	77.40
10.	Jammu and Kashmir	148.04	88.52
11.	Jharkhand	294.18	147.10
12.	Karnataka	794.58	467.29
13.	Kerala	270.78	256.24
14.	Madhya Pradesh	545.15	276.25
15.	Maharashtra	1154.93	959.69
16.	Manipur	40.96	23.66
17.	Meghalaya	60.89	37.98
18.	Mizoram	132.01	77.41
19.	Nagaland	52.59	30.07
20.	Odissa	508.42	529.42
21.	Punjab	448.24	229.44
22.	Rajasthan	735.24	735.24
23.	Sikkim	20.20	10.20
24.	Tamil Nadu	301.53	269.96
25.	Telangana	-	-
26.	Tripura	74.28	70.50
27.	Uttar Pradesh	746.69	561.09
28.	Uttarakhand	88.02	44.03
29.	West Bengal	508.14	265.08
	TOTAL (STATES)	9791.39	7000.04

Sl.No.	States/UTs	Allocation	Release
30.	Delhi		
31.	Puducherry		
32.	Andaman and Nicobar Islands		
33.	Chandigarh	Done by MHA	
34.	Dadra and Nagar Haveli		
35.	Daman and Diu		
36.	Lakshadweep		
GRAND TOTAL		9791.39	7000.04
2014-15			
1.	Andhra Pradesh	267.07	263.54
2.	Arunachal Pradesh	27.83	13.92
3.	Assam	483.53	267.71
4.	Bihar	564.55	545.73
5.	Chhattisgarh	385.44	341.75
6.	Goa	25.63	0.00
7.	Gujarat	593.55	290.03
8.	Haryana	372.03	254.68
9.	Himachal Pradesh	86.11	86.11
10.	Jammu and Kashmir	150.50	78.25
11.	Jharkhand	306.94	153.15
12.	Karnataka	884.17	632.22
13.	Kerala	321.40	300.70
14.	Madhya Pradesh	547.55	511.78
15.	Maharashtra	1013.49	942.09
16.	Manipur	43.00	43.00
17.	Meghalaya	68.77	60.64
18.	Mizoram	113.92	113.92
19.	Nagaland	52.75	52.75
20.	Odisha	504.13	482.07

Sl.No.	States/UTs	Allocation	Release
21.	Punjab	508.71	413.71
22.	Rajasthan	740.55	695.28
23.	Sikkim	18.98	9.49
24.	Tamil Nadu	298.95	298.95
25.	Telangana	195.27	179.64
26.	Tripura	80.27	80.27
27.	Uttar Pradesh	704.93	589.47
28.	Uttarakhand	95.39	80.70
29.	West Bengal	598.61	582.34
	TOTAL (STATES)	9864.02	8363.89
30.	Delhi		
31.	Puducherry		
32.	Andaman and Nicobar Islands		
33.	Chandigarh	Done by MHA	
34.	Dadra and Nagar Haveli		
35.	Daman and Diu		
36.	Lakshadweep		
	GRAND TOTAL	9864.02	8363.89
2015-16			
1.	Andhra Pradesh	197.79	192.66
2.	Arunachal Pradesh	31.55	31.55
3.	Assam	128.07	94.10
4.	Bihar	164.86	111.20
5.	Chhattisgarh	150.11	145.07
6.	Goa	43.40	21.70
7.	Gujarat	182.09	174.55
8.	Haryana	143.10	141.55
9.	Himachal Pradesh	28.30	28.30
10.	Jammu and Kashmir	74.72	37.36
11.	Jharkhand	87.68	78.32

Sl.No.	States/UTs	Allocation	Release
12.	Karnataka	359.94	346.93
13.	Kerala	91.86	90.48
14.	Madhya Pradesh	264.57	264.09
15.	Maharashtra	438.11	438.00
16.	Manipur	20.46	20.46
17.	Meghalaya	16.52	8.26
18.	Mizoram	16.61	19.39
19.	Nagaland	25.25	25.25
20.	Odisha	299.67	292.36
21.	Punjab	215.94	107.97
22.	Rajasthan	342.47	325.97
23.	Sikkim	24.35	4.07
24.	Tamil Nadu	259.94	259.74
25.	Telangana	142.30	135.91
26.	Tripura	21.54	21.54
27.	Uttar Pradesh	358.16	177.41
28.	Uttarakhand	40.03	36.20
29.	West Bengal	285.26	284.56
	TOTAL (STATES)	4454.65	3914.95
30.	Delhi	1.50	0.00
31.	Puducherry	1.51	0.76
32.	Andaman and Nicobar Islands	4.70	*2.35
33.	Chandigarh	0.31	0.00
34.	Dadra and Nagar Haveli	5.43	0.00
35.	Daman and Diu	0.94	0.00
36.	Lakshadweep	0.63	0.00
	GRAND TOTAL	4469.67	3918.06
2016-17			
1.	Andhra Pradesh	228.35	222.59
2.	Arunachal Pradesh	23.82	11.92
3.	Assam	279.75	210.45

Sl.No.	States/UTs	Allocation	Release
4.	Bihar	258.22	90.61
5.	Chhattisgarh	200.30	193.04
6.	Goa	20.69	10.35
7.	Gujarat	315.27	155.31
8.	Haryana	152.40	126.85
9.	Himachal Pradesh	52.76	52.76
10.	Jammu and Kashmir	88.90	38.49
11.	Jharkhand	155.27	72.72
12.	Karnataka	247.04	242.31
13.	Kerala	157.71	92.76
14.	Madhya Pradesh	454.89	293.49
15.	Maharashtra	396.29	250.91
16.	Manipur	29.77	12.83
17.	Meghalaya	20.19	10.63
18.	Mizoram	25.95	20.58
19.	Nagaland	36.94	34.94
20.	Odisha	342.59	334.91
21.	Punjab	260.50	95.81
22.	Rajasthan	262.28	261.98
23.	Sikkim	14.71	14.40
24.	Tamil Nadu	147.39	204.87
25.	Telengana	427.85	256.99
26.	Tripura	34.41	34.41
27.	Uttar Pradesh	321.98	201.89
28.	Uttarakhand	46.87	46.57
29.	West Bengal	352.47	280.78
	TOTAL (STATES)	5355.56	3876.15
30.	Delhi	1.50	
31.	Puducherry	1.51	
32.	Andaman and Nicobar Islands	4.69	2.35

Sl.No.	States/UTs	Allocation	Release
33.	Chandigarh	0.33	
34.	Dadra and Nagar Haveli	5.42	
35.	Daman and Diu	0.94	
36.	Lakshadweep	0.63	
GRAND TOTAL		5370.58	3892.04

* Fund could not be utilized by A&N. May be treated as surrendered

Central support to agrarian sector

1647. PROF. M. V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the existing Centrally Sponsored Schemes under the Ministry and the allocations for each of these schemes during the last five years, year-wise and scheme-wise;

(b) the sharing pattern for each scheme between States and the Centre during the said period;

(c) whether there has been a decline in Central contribution to these schemes; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Agriculture is a State subject. However, the Government of India supports the State Governments through various Central Sector and Centrally Sponsored Schemes. Under Centrally Sponsored Schemes implemented by Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) financial assistance is provided in the sharing pattern of 60:40 between the Centre and the States, 90:10 in case of North Eastern and 3 Himalayan States. For Union Territories the funding pattern is 100% central grant.

The Department of Animal Husbandry, Dairying and Fisheries (DAHD&F) is implementing two Centrally Sponsored Schemes namely- Livestock Health and Diseases Control (LH&DC) and National Livestock Mission (NLM). For 9 components of the LH&DC scheme the sharing pattern between Centre and States is 60:40, for North Eastern and Himalayan States it is 90:10 and 100% central funding for UTs. Under Professional Efficiency Development activities (one of the components of LH&DC) funding pattern is 50:50 for States and 100% for Veterinary Council of India. For National Livestock Mission (NLM) four components are on 60:40 sharing pattern